



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th May, 2023

NOTICE

Please take notice that the following matters listed on 29.05.2023 in the Court of Chairperson will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 922 of 2022 (PH)	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors. With	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
2.	Comp. App. (AT) (Ins) No. 1072 of 2022 (PH)	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj	Pooja Mahajan Shristi Kapoor-R1 Abhijeet Sinham Sameer Bansal Prateek Kumar
3.	Comp. App. (AT) (Ins) No. 1355 of 2022 (PH)	Chinar Steel Segments Centre Pvt. Ltd. Vs. Samir Kumar Agarwal Liquidator of Bhaskar Shrachi Alloys Ltd. (In Liqn.) & Anr.	Anand Sukumar	PBA Srinivasan Srishti Bansal-R1 Madhumita Bhattacharjee

4.	Comp. App. (AT) (Ins) No. 1156 of 2022 (PH)	Rahul Maroo Vs. Bruck Pharma Pvt. Ltd.	Alok Kumar	Sidhartha Sharma Arjun Asthana Shalilni Halдар
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By order of Hon'ble Chairperson

-Sd/-

Registrar